

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION No. 1004
TO BE ANSWERED ON 22nd NOVEMBER, 2016

HIGH SPEED DIESEL FOR MECHANIZED BOATS

1004. SHRI G. HARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to enhance the monthly ceiling of only 500 litres per boat for BPL category for reimbursement of central excise duty on high speed diesel for mechanized boats as the same is unworkable and if so, the details thereof;
- (b) whether the Government is also considering to enhance the present level of assistance of Rs. 3.0 crore per year for motorization of traditional boat crafts to at least Rs. 9.0 crore per year and if so, the details thereof;
- (c) whether it is true that if the amount is enhanced by the Government all traditional boat crafts can be motored and if so, the details thereof;
- (d) whether the Government has received a representation from the State Government of Tamil Nadu in this regard; and
- (e) if so, the action taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a) : The Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries approved by the Government in December, 2015, *inter alia* provides central rebate on High Speed Diesel, restricted to 500 liters per fishing boat for Below Poverty Line category.

(b) & (c): No such proposal is under consideration of the Government. Under this scheme, financial assistance is released to the States/UTs based on the self contained proposals submitted by them keeping in view the overall budgetary allocation for the scheme.

(d): Yes, Madam. The Government of Tamil Nadu has submitted a representation for enhancement of budgetary allocation for motorization of Traditional craft from ₹3 crore per year to ₹9 crore per year to motorize all the traditional craft in the State within five years.

(e): The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare has provided a sum of Rs.7.95 crore to the Government of Tamil Nadu in four instalments during the period December, 2010 to September, 2014 for motorization of 5300 traditional craft. In addition, the State Government had initially proposed motorization of 7800 traditional craft over a period of three years (2015-18) at a total cost of Rs.23.40 crore. However, the State Government in their subsequent proposal has proposed only 1000 traditional boats at a total cost of Rs. 12.00 crore under the CSS on Blue Revolution Integrated Development and Management of Fisheries. The Government of Tamil Nadu has been advised to submit a revised self-contained proposal with firmed up number of traditional craft for motorization.
